

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P.(C).TMP No.251 OF 2020

PETITIONER:

1. THE APPELLATE AUTHORITY & PRINCIPAL,
TKM COLLEGE OF ENGINEERING,
MUSALIAR HILLS, KARUVELIL P.O., EZHUKONE,
KOLLAM - 691505.
2. THE PUBLIC INFORMATION OFFICER,
TKM ENGINEERING COLLEGE,
KOLLAM - 691 505.

By Adv. Sri George Poonthottam (Sr.)
Smt. Nisha George
Adv.Arun Chandran

RESPONDENTS:

- 1.THE STATE INFORMATION COMMISSION OF KERALA,
PUNNEN ROAD, THIRUVANANTHAPURAM - 695 0001
REPRESENTED BY THE CHIEF INFORMATION COMMISSIONER.
- 2.K. CHANDAPILLA PANICKER,
VYRAMON PANAYIL NO.37,
NAVAJYOTHY NAGAR, TOWN LIMIT,
KADAPPAKKADA, KOLLAM - 691008.

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.251 of 2020

Dated this the 30th day of April, 2020

ORDER

Post the Writ Petition on 08.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

PV

APPENDIX

Petitioner's Exhibits:

EXHIBIT-P1. TRUE COPY OF THE APPLICATION DATED 12.05.2016
SUBMITTED BY THE 2ND RESPONDENT.

EXHIBIT-P2. TRUE COPY OF THE APPLICATION DATED 13.05.2016
SUBMITTED BY THE 2ND RESPONDENT.

EXHIBIT-P3. TRUE COPY OF THE APPEAL DATED 21.06.2016
SUBMITTED BY THE 2ND RESPONDENT.

EXHIBIT-P4. TRUE COPY OF THE APPEAL DATED 20.06.2016
SUBMITTED BY THE 2ND RESPONDENT.

EXHIBIT-P5. TRUE COPY OF THE COMMUNICATION ISSUED BY THE 1ST
PETITIONER DATED 19.07.2016.

EXHIBIT-P6. TRUE COPY OF THE APPEAL DATED 29.08.2016
SUBMITTED BY THE 2ND RESPONDENT.

EXHIBIT-P7. TRUE COPY OF THE COMMUNICATION DATED 24.10.2016
ISSUED BY THE 1ST PETITIONER.

EXHIBIT-P8. TRUE COPY OF THE REPORT FURNISHED BY THE 2ND
PETITIONER DATED 22.01.2020.

EXHIBIT-P9. TRUE COPY OF THE ORDER PASSED BY THE 1ST
RESPONDENT DATED 30.01.2020.

EXHIBIT-P10. TRUE COPY OF THE COMMUNICATION DATED 01.02.2020
ISSUED BY THE 2ND RESPONDENT.